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CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 30 NOV 1994

Contempt APPLICATION NO: 52/94 in OA No. 748/93

APPLICANTS:- Arake Narayana
v/s.

RESPONDENTS:- Sh. Shaik Abdul Qayyum, AE,
S.C.Railways, Gadag and Others.
T.

① Sh. C. Krishna, Advocate,
45 upstairs, Old Madras Road,
Ulsoor, Bangalore-560008.

② Sri. A.N. Venugopala Gouda,
Advocate, no. 8½ upstairs,
R.V.Road, Bangalore-560004

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 30.11.94

O/C Received
a copy
from books
27/11/1994
30/11/1994

for DEPUTY REGISTRAR
JUDICIAL BRANCHES. 30.11.94.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.52/1994 IN
D.A.NO.748/93

WEDNESDAY THIS THE 30TH DAY OF NOVEMBER, 1994

MR. V. RAMAKRISHNAN

MEMBER(A)

MR. A. N. VUJJANARADHYA

MEMBER(J)

Anke Narayana,
S/o A. Thppiah,
C/o Denakarna, Stores Deptt.,
Deccan Herald/Prajavani,
M.G. Road,
Bangalore

Petitioner

(By Advocate Shri C. Krishna)

v.

1. Shri Shaik Abdul Qayyum,
Assistant Engineer,
South Central Railway
Gadag
2. Shri D.L. Kulkarni,
Divisional Engineer(East),
Div. Office, Personnel Branch,
South Central Railway,
Hubli
3. Shri Abdul Nasir, IRPS,
Senior Divisional Engineer(Coord),
Divisional Office, Personnel Branch,
South Central Railway,
Hubli

Respondents/
Alleged Contemners

(By learned Standing Counsel)
for Railways, Shri A.N.
Venugopal Gouda

ORDER

MR. A. N. VUJJANARADHYA, MEMBER(J)

Shri A.N. Venugopal file, reply.

Shri C. Krishna, learned counsel for
the applicant submits that the applicant has
been issued orders for reporting for duty and



therefore, this contempt petition does not survive. He further submits that the contempt proceedings be dropped. In view of the above, we drop the contempt proceedings and discharge the alleged contemners. Let a copy of this order be handed over to the learned counsel for the applicant.



Sd-

SV

MEMBER (J)

Sd-

SV
MEMBER (A)

TRUE COPY

R. Venkatesh 30.11.11
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore